

GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS

RAJYA SABHA
UNSTARRED QUESTION NO. 2941
ANSWERED ON 19/08/2025

INVESTOR CAMPS IN JHARKHAND

2941. SHRI PRADIP KUMAR VARMA

Will the Minister of **CORPORATE AFFAIRS** be pleased to state:

- (a) the total number of investor camps organized in the State of Jharkhand on or before 1st June, 2025 and the number of investors participated therein;
- (b) whether any permanent consultation system has been developed by Government in the State of Jharkhand to address the major investment related problems raised by the general public during these camps;
- (c) whether Government has provided digital tools or educational material in local languages to assist investors in the State of Jharkhand; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS AND MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(HARSH MALHOTRA)

(a): A total of 7387 investor camps were organised in the state of Jharkhand on or before 1st June, 2025 wherein about 3.25 lakh investors participated.

(b): No Sir.

(c) & (d): The Investor Education and Protection Fund Authority (IEPFA) continues to develop and enhance educational materials in local languages too for investors from time to time. The education materials are disseminated through various investor awareness camps and workshops as well as social media and other digital platforms. These resources are regularly updated to ensure that they remain current, relevant, and accessible to all investors. By facilitating direct interaction between investors, companies, and Registrar and Transfer Agents (RTAs), the investor camps enables timely resolution of issues related to KYC, nomination, and dematerialisation. On-the-spot assistance helps investors to reclaim the shares and dividends from the companies as well as IEPFA.
